

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1491**

**TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)**

**SCHEDULE VIII LANGUAGES AS OFFICIAL LANGUAGES**

**1491. DR. ANBUMANI RAMADOSS:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Union Government has any policy proposal to notify all the 22 Languages of Schedule VIII of India Constitution as Official Languages;**

**(b) if so, the details thereof and reasons therefor; and**

**(c) whether the Union Government has policy proposal to implement the use of Tamil Language in all the Central Government Institutions and CPSUs including nationalized Banks that are operational in Tamil Nadu in their official & public communications and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): No, sir. Article 343 of the Constitution of India provides for the official language of the Union.**

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